

DIVISION BENCH
COURT - II

P-107

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/76(KB)2024
IA(I.B.C)/1238(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	UNITED MASTERBATCHES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Mr. Ajay Gaggar, Adv.] For the Corporate Applicant
Ms. Vedika Sureka, Adv.]

Mr. Sudarshan Kumar Agarwal, Adv.] For the Respondent in IA(I.B.C)/1238(KB)2024

ORDER

1. Learned Counsel for the Corporate Applicant present. Learned Counsel for the Respondent present.
2. **IA(I.B.C)/1238(KB)2024:**
 - a. To consider the prayer for interim orders as sought for by the Corporate Applicant, list this matter for consideration on **4th July, 2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**